

IN THE HIGH COURT OF BOMBAY AT GOA**LD-VC-CW-287-2020**

Dr. Beena K. Vernekar Petitioner
Versus
State of Goa and Others Respondents

Mr. S. Kantak, Senior Advocate with Mr. Abhijit Gosavi,
Advocate for the Petitioner.

Ms. Ankita Kamat, Additional Government Advocate for
Respondent Nos. 1 to 5.

**Coram:- M.S. SONAK &
M.S. JAWALKAR, JJ.**

Date:- 1st December, 2020

P.C.

Ms. Ankita Kamat, the learned Additional Government Advocate states that the concerned respondents will positively file their response to the main Petition as well as the Miscellaneous Civil Application latest by 04.12.2020 and furnish a copy of the same to the learned Counsel appearing for the petitioner.

2. Accordingly, we post this matter for further consideration on 08.12.2020.

M.S. JAWALKAR, J.

M.S. SONAK, J.

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